## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/621/(IB)/2017

NAME OF THE PETITIONER(S) : HIMALAYA VENTURES LTD

NAME OF THE RESPONDENT(S) : CARAVEL LOGISTICS

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

- Amsterle

REPRESENTATION BY WHOM

1. VINEOTS

2. P.H. ARVINDA PANDIAN

SENIOR COUNSEL FOR

AVINASH KRUHNAN RAVI

## **ORDER**

Counsels for both the parties are present and prayed for time to make final arguments. Put up on 04.01.2018 at 10.30 A.M.

ghk

MEMBER (JUDICIAL)